

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1469
ANSWERED ON:22.08.2007
CBI INVESTIGATION
Athawale Shri Ramdas

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of cases being investigated by the Central Bureau of Investigation as on date, State-wise;
- (b) the time since when the said cases are being investigated;
- (c) the reasons for delay in completion of investigation of these cases; and
- (d) the steps being taken to complete the investigation and to file these cases before the courts expeditiously?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): As on 31.07.2007, 1331 cases were under investigation in the CBI as per following details:

i) less than one year	734
ii) more than one year but less than 2 years	414
iii) more than 2 years	183

The state-wise data is not maintained in the CBI.

(c): Investigation of cases by the CBI takes time because of complicated nature of cases requiring scrutiny of voluminous documents and examination of large number of witnesses.

(d): The CBI endeavors to complete investigation in all cases at the earliest. There is a laid down system of holding monthly and quarterly review meetings where the cases under investigation are examined by the CBI with a view to finalise them early. Norms have also been laid down in the CBI (Crime) Manual for finalization of investigation in various kind of cases.